

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).20128-20129/2005

GOVERNMENT OF A.P.AND ORS.

Petitioner(s)

VERSUS

V.APPALA SWAMY

Respondent(s)

(With prayer for interim relief and office report)

Date: 01/09/2006 These Petitions were called on for hearing today.

For Petitioner(s)

Mrs.D. Bharathi Reddy,Adv.

For Respondent(s)

Mr. R.V. Kameshwaran,Adv.

UPON hearing counsel the Court made the following

O R D E R

One week's time has been granted, as last chance, as prayed for, to file re joinder.

Whether filed or not, list the matters before the Hon'ble Court after the expiry of

the aforesaid period of one week.

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(B. Sudheendra Ku

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Regist

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